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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 108/397-398/NCLT/AHM/2016 (New)
CP No. 76/397-398/CLB/MB/2015 (Old)**


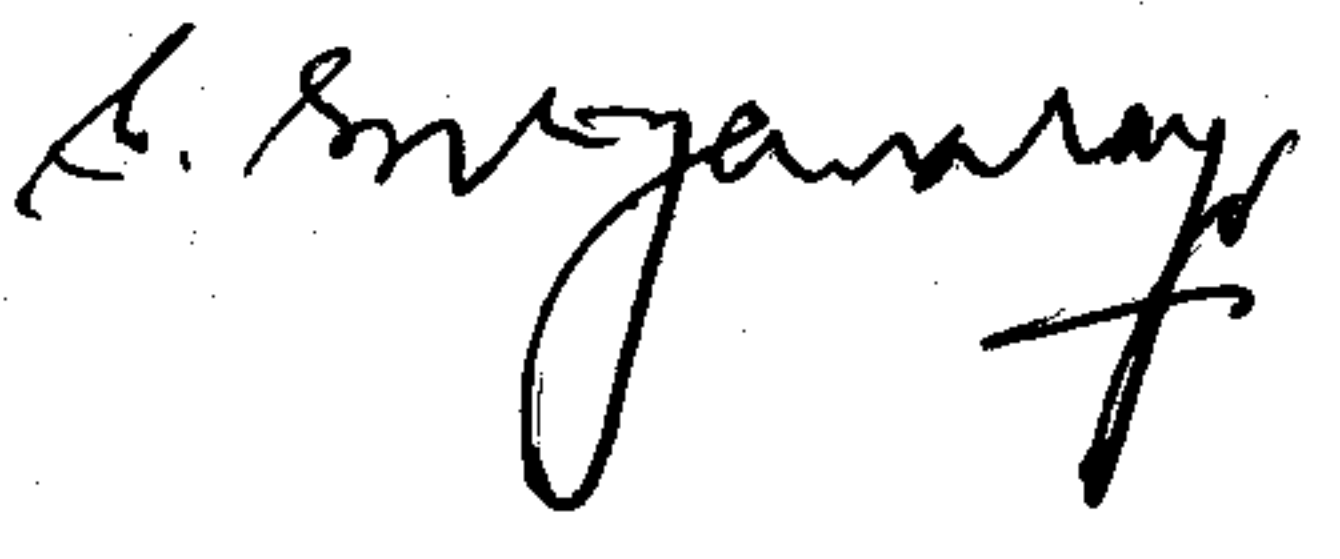
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Pinakin Kharwar
V/s.
Nagina Processors Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Respondents	
2.	S. Suryanarayanan	Advocate	Petitioner	

ORDER


Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondents.

Written submissions filed by the petitioner in TP 108/2016 and TP 109/2016.

Combined written submissions filed by Respondents in TP 108/2016 and TP 109/2016.

For verification of record.

List the matter on 19.05.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.